

Public Announcement under Regulation 15 (1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for acquisition of 3,863,782 Equity Shares from the shareholders of M/s Sangam Health Care Products Limited (hereinafter referred to as “**Target Company**”), a company incorporated and registered under the Companies Act, 1956 and having its registered office at 205 & 206, Amarchand Sharma Complex, S.P Road, Secunderabad, Telangana– 500002, India; Tel: 91-40-27719551, 27718252 by Mr. Addepalli Bala Gopal, Mr. Devarakonda Venkata Subramanya Sharma, Mrs. Ghanakota Padma and Mrs. Ghanakota Ramana (hereinafter referred to as “**Acquirers**”) pursuant to and in accordance with regulation 3(1) and 4 of SEBI (SAST) Regulations, 2011.

1. Offer details

- **Size:** 3,863,782 Equity Shares constituting 26% of the present issued, subscribed and paid-up capital of the Target Company.
- **Price/ consideration:** Rs. 0.50 (Fifty Paise Only) for each equity share of the Target Company
- **Mode of payment (cash/ security):** Cash
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc):** Triggered Offer

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement / Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /VRs acquired (Rs.)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total Equity / voting capital			
Direct	Share Purchase Agreement dated June 27, 2014 to acquire 9,755,240 Equity Shares from the persons	9,755,240	65.64%	4,877,620	Cash	3(1) and 4 of SEBI (SAST) Regulations, 2011.



	belonging to promoter and promoter group of Target Company (hereinafter referred to as "Sellers")					
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3. Acquirer

Details	Acquirer 1	Acquirer 2	Acquirer 3	Acquirer 4	Total
Name of Acquirer(s)	Mr. Addepalli Bala Gopal	Mr. Devarakonda Venkata Subramanya Sharma	Mrs. Ghanakota Padma	Mrs. Ghanakota Ramana	-
Address	H. No.6-3-596/46, Sunder Sai Plaza Anand Nagar, Kairathabad, Hyderabad	H. No. 17/333, Mahendra Street, Guntakal, Ananthapur District, Hyderabad	H. No.6-3-596/46, Sunder Sai Plaza Anand Nagar, Kairathabad, Hyderabad	H. No. 17/333, Mahendra Street, Guntakal, Ananthapur District, Hyderabad	-
Name(s) of persons in control /promoters of acquirers	NA	NA	NA	NA	NA
Name of the Group, if any, to which the Acquirer belongs to	NA	NA	NA	NA	NA
Pre Transaction shareholding • Number • % of total share	NIL	NIL	NIL	NIL	NIL



capital					
Proposed shareholding (*) after the acquisition of shares which triggered the Open Offer	3,000,000 Equity Shares (20.19%)	2,500,000 Equity Shares (16.82%)	2,000,000 Equity Shares (13.46%)	2,255,240 Equity Shares (15.18%)	9,755,240 Equity Shares (65.64%)
Any other interest in the TC	Nil				

For the purpose of this Offer, there is no Persons Acting in Concert with the acquirer.

4. Details of selling shareholders, if applicable

Name	Part of Promoter/promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
L.S Patil	Yes	5,981,260	40.25	NIL	N.A.
Padmaja Patil	Yes	3,144,200	21.16	NIL	N.A.
S S Patil	Yes	311,100	2.09	NIL	N.A.
Nanda Patil	Yes	124,500	0.84	NIL	N.A.
Shailaja S Patil	Yes	98,700	0.66	NIL	N.A.
Shobha S Patil	Yes	54,080	0.36	NIL	N.A.
Siddling S Patil	Yes	41,100	0.28	NIL	N.A.
V.S Murthy	Yes	100	0.00	NIL	N.A.
Sarojindevi Patil	Yes	100	0.00	NIL	N.A.
S R Patil	Yes	100	0.00	NIL	N.A.
Total		9,755,240	65.64	NIL	N.A

5. Target Company

- **Name:** Sangam Health Care Products Limited having its registered office at 205 & 206, Amarchand Sharma Complex, S.P Road, Secunderabad, Telangana - 500002
- **CIN:** L24230TG1993PLC016731



- **Exchanges where listed:** BSE Limited (BSE) and Bangalore Stock Exchange Limited (BgSE). However, the shares of the Target Company are presently suspended from trading at both BSE and BgSE.

6. Other details

- The Detailed Public Statement pursuant to this Public Announcement and which carries all such other information of the offer including the detailed information on the offer price, detailed information on the Acquirers, detailed information on the Target Company, detailed reasons for the offer, statutory approvals for the offer, details of financial arrangement, other terms of the offer, conditions to the offer etc. shall be published in all editions of any one English national daily newspaper with wide circulation, any one Hindi national daily newspaper with wide circulation, one Telugu language daily newspaper (as the registered office of the Target Company is situated in Secunderabad, Telangana) and one Marathi language daily newspaper. The Detailed Public Statement shall be published on or before July 04, 2014.
- The Acquirers undertakes that they are aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.
- The Acquirers have adequate resources and have made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations.

Issued by
MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of Acquirers

Sd/-

(Addepalli Bala
Gopal)

Sd/-

(Devarakonda
Venkata
Subramanya
Sharma)

Sd/-

(Ghanakota Padma)

Sd/-

(Ghanakota Ramana)

Place: New Delhi

Date: June 27, 2014